

**(2024) 11 MAN CK 0002**

**Manipur High Court (Imphal)**

**Case No:** Revision Petition (CRP.Art. 227) No. 36 Of 2024, Miscellaneous Case [Revision Petition (CRP.Art.227)) No. 61 Of 2024

Chief Engineer PWD

APPELLANT

Vs

M/S Keystone Infra Private Limited

RESPONDENT

**Date of Decision:** Nov. 4, 2024

**Hon'ble Judges:** Ahanthem Bimol Singh, J

**Bench:** Single Bench

**Advocate:** M. Rarry, Birjet, H.S. Paonam, Purvesh Buttan

**Judgement**

Ahanthem Bimol Singh, J

Heard Mr. M. Rarry, learned senior assisted by Ms. Birjet, learned counsel appearing for the petitioner; and Mr. H.S. Paonam, learned senior counsel assisted by Mr. Purvesh Buttan, learned counsel appearing for the respondent.

Hearing concluded.

Judgment reserved.